GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3591 ANSWERED ON:19.03.2013 SELLING OF GIRLS Chavan Shri Harischandra Deoram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether girls belonging to poor families in some States are being sold in other States on the pretext of marriage;
- (b) if so, the details of such cases reported during the last three years and the current year, State-wise; and
- (c) the steps taken by the Government to check such activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) & (b): Incidents of selling of girls on the pretext of marriage have been reported. However, no such data is maintained centrally by the National Crime Records Bureau (NCRB).
- (c): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. The Government of India has adopted a multi-pronged approach to combat human trafficking including commercial sexual exploitation by setting up of Anti-Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate course on Anti-Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with the States; a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti-Human Trafficking Units (AHTUs) and massive sensitization, awareness and capacity building through Training of Trainers. Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crore and Rs. 8.338 crore in the year 2010-11 and 2011-12 respectively for establishment of 225 AHTUs. Ministry of Women and Child Development also runs shelter based homes, such as Short Stay-Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.